

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 171/2014
RT CA (CAA) NO. 122/Chd/Hry/2017**

In the matter of scheme of amalgamation between:

M/s. Jatalia Global Ventures Ltd. & Ors. ... Petitioners/Transferor Cos.

And

M/s. Aashee Infotech Ltd. ...Petitioner/Transferee Company.

Present: - Mr. Rajeev K. Goel, Advocate for petitioner-companies.
Mr. Deepankur Sharma, Advocate for Official Liquidator,
Chandigarh and Regional Director, New Delhi.

In compliance with the order dated 15.12.2017, the petitioner has filed audited balance sheets for all the financial years up to the year ending March, 2017 along with affidavit. It is stated that copy of the same has already been supplied to the Official Liquidator, Regional Director as well as to the Registrar of Companies. The learned counsel representing the Official Liquidator and the Regional Director has also filed additional report of the Official Liquidator, copy of which has been supplied to the learned counsel for the petitioner.

List the matter now on 13.03.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

January 30, 2018

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